

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. †*340.
TO BE ANSWERED ON 22.12.2015**

†*340. INCOME LIMIT UNDER PMS

SHRI ARJUN MEGHWAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the present status of Post-Matric Scholarship (PMS) Schemes;
- (b) whether the Government proposes to increase the annual income limit of the parents/guardians under the scheme of Post Matric Scholarship to the students belonging to Scheduled Castes and if so, the details thereof;
- (c) whether several cases/instances regarding release of funds to the States are pending with the Government even after submission of utilisation certificates by the States; and
- (d) if so, the details thereof and the reasons therefor and the time by which the said funds are likely to be released to the said States?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWARCHAND GEHLOT)

(a) to (d) : A statement is laid on the Table of the House.

Statement in answer to parts (a) to (d) of the Lok Sabha Starred Question No. 340 for 22.12.2015 by Shri Arjun Meghwal regarding income Limit under PMS.

- (a) Post-matric Scholarship Scheme for Scheduled Castes Students is a centrally sponsored scheme and is implemented by the States/UTs administration since 1944.
- (b) The annual income limit of the parents/guardians under the scheme was increased from Rs. 2.00 lakh to Rs. 2.5 lakh w.e.f. Academic session 2013-14. At present there is no proposal to increase the annual income limit of the parents/guardians under the scheme.
- (c) & (d) Central Assistance to the States/UTs is released after examining their proposal, utilization certificate of fund released for the previous year and based on the availability of fund under the scheme. A statement giving the details of the demand made including arrears for past, Central Assistance released, balance due as on date is at annexure. Central Assistance including balance to States/UTs is given on receipt of complete proposal subject to availability of funds.

Annexure

Statement referring in reply to parts (c & d) of the Lok Sabha starred Question No. 340 for answer on 22.12.2015 by SHRI ARJUN MEGHWAL, MEMBER OF PARLIAMENT (LOK SABHA) regarding Income Limit under PMS

Estimated demand, arrears for past if any, Central Assistance released and balance Central Assistance (CA) during 2015-16 under Centrally Sponsored Scheme for Post-matric Scholarship for SC students (PMS-SC)

(Rs. in lakh)

Sl No.	State/UT	Arrear Demand from 2014-15	Current year estimated Demand received from States/UTs for 2015-16	Total Estimated Demand in 2015-16 (Col.3+4)	Central Assistance released in 2015-16
1	2	3	4	5	6
1	Andhra Pradesh	14924.00	*0.00	14924.00	4974.00
2	Assam	100.00	2500.00	2600.00	0.00
3	Bihar	8307.78	10834.68	19142.46	3344.00
4	Chandigarh	39.25	551.19	590.44	0.00
5.	Chhattisgarh	379.72	2997.56	3377.28	128.00
6	Daman & Diu	11.39	15.39	26.78	0.00
7	Delhi	14.00	*0.00	14.00	0.00
8	Goa	18.94	44.70	63.64	14.00
9	Gujarat	6626.73	15271.36	21898.09	2671.00
10	Haryana	13734.00	*0.00	13734.00	4578.00
11	Himachal Pradesh	3000.00	7000.00	10000.00	791.00
12	Jammu & Kashmir	71.00	*0.00	71.00	23.00
13	Jharkhand	2735.00	*0.00	2735	911.00
14	Karnataka	11122.00	*0.00	11122.00	3840.00
15	Kerala	3294.05	8704.04	11998.04	1125.00
16	Madhya Pradesh	10120.83	11890.59	22011.42	4401.00
17	Maharashtra	44395.45	39725.61	84121.06	27988.00
18	Manipur	0.00	521.29	521.29	521.29
19	Meghalaya	26.00	*0.00	26.00	0.00
20	Odisha	99.44	*0.00	99.44	3314.00
21	Punjab	24500.00	52952.90	77452.90	7930.00
22	Puducherry	571.00	*0.00	571.00	0.00
23	Rajasthan	23112.77	17818.64	40931.41	7552.00
24	Sikkim	14.79	149.74	164.53	100.00
25	Tamil Nadu	92128.76	94200.87	186329.63	31334.00
26	Telangana	33783.37	21443.50	55226.87	11090.00
27	Tripura	0.00	2059.64	2059.64	0.00
29	Uttar Pradesh	52114.43	72629.50	124743.93	28656.00
30	Uttarakhand	3744.27	11173.66	14917.93	1728.00
31	West Bengal	944.94	13715.76	14660.70	774.00

*Proposals from these states have not been received for 2015-16.